

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.05.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.49/9/AMR/2021		9 of IBC	Ankit Polysacks (India) Pvt Ltd Vs Andhra Cements Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

This Tribunal passed orders on 26.04.2022 in CP No.37/7/AMR/2022 admitting the Petition against the same Corporate Debtor. Hence, this CP (IB) No.49/9/AMR/2021 is closed with liberty to the Operational Creditor to file his claim before the IRP appointed in CP No.37/7/AMR/2022.



**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**